

(a) whether some bogies of a goods train derailed at Harda, near Charkhera station in Jabalpur on September 11, 1998;

(b) if so, the details thereof alongwith the Government property damaged thereby;

(c) whether the Government have conducted any inquiry in this regard;

(d) if so, the findings of the inquiry; and

(e) the steps proposed to be taken by the Government to prevent such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Yes, Sir. On 11.9.1998, 8 wagons of LMNR special Goods train derailed between Harda & Charkhera stations of Bhopal division, Central Railway. Loss to the Government property in this accident is Rs. 2.5 lakhs.

(c) Yes, Sir.

(d) As per findings of the Enquiry Committee this accident occurred due to breakage of top plate of spring.

(e) To prevent such accidents in future instructions have been reiterated to all workshop & Head Train Examiner (HTXR) posted in workshop for not allowing any spring without stamping marks on buckle.

[English]

Assistance under Rural Development Schemes

1872. SHRI K.C. KONDAIAH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have decided to provide 75% assistance to Karnataka under the Rural Development Programmes; and

(b) if so, the amount released so far under these programmes to Karnataka during 1998-99?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No, Sir.

(b) Question does not arise.

Mysore Airport

1873. SHRI A. SIDDARAJU : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Karnataka Government has agreed to hand over the land required for the Mysore Airport project; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) No, Sir, Airports Authority of India has requested the State Government for acquiring 350 acres of land for upgradation of Mysore airport.

[Translation]

Water Augmentation Schemes

1874. SHRI THAWAR CHAND GEHLOT : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the number of water augmentation schemes lying with the Government for approval alongwith time since when these are pending; State-wise;

(b) the schemes approved and funds allocated during each of the last three years, State-wise; and

(c) the names of the States which have executed the works utilising the amount in accordance with the sanctioned schemes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) 150 water augmentation schemes have not yet been approved under the Centrally Sponsored Accelerated Urban Water Supply Programme (AUWSP), which is meant for towns having population less than 20,000 as per 1991 census. The details are given at Statement-I. It has not been possible to approve the schemes due to various reasons like non-submission of Detailed Project Reports (DPRs), technical deficiencies in the projects submitted by the State Governments and resource constraints.

(b) and (c) The schemes approved under the AUWS Programme, the funds allocated and the works executed by the State during the last three years, State-wise may be seen at the enclosed Statement-II.